

DIVISION BENCH

ITEM NO. 124

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.377/2019 & CA No.317/2020 IN CP No.365/ALD/2019

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November,
2022, 12:30 pm**

NAME OF THE COMPANY	RAGHUVINDER SINGH & ORS V/S MODI NAGAR PAPER MILLS LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

NONE.

: For the petitioner

Sh. Sandeep Arora. Adv.

: For the respondent no.5

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
25th January, 2023.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

21st November, 2022

*Priya Agarwal
(Stenographer)*